

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 01.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

|                                  |                                   |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO.            |                                   |
| COMPANY PETITION/APPLICATION NO. | CA No.24/252/HDB/2020             |
| NAME OF THE COMPANY              | Srinithya Exports Pvt Ltd         |
| NAME OF THE PETITIONER(S)        | Income Tax Department             |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies, Hyderabad |
| UNDER SECTION                    | 252                               |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |


**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. B.Jithender, counsel for RoC appeared through video conference.
3. Counsel for the Petitioner is not connected through video conference when the matter is called.
4. Counsel for RoC filed his report. For hearing submissions, matter adjourned at request.
5. Put up the matter on 04.02.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL